

Government of Jammu and Kashmir
General Administration Department
(Services) Civil Secretariat, Srinagar.

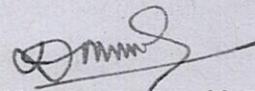
NOTIFICATION
Srinagar, the 21st of October, 2020

S.O 323.- In exercise of the powers conferred by Section 139 of the Jammu and Kashmir Water Resources (Regulation and Management) Act, 2020, the Government of Union Territory of Jammu and Kashmir appoint Mr. Ghanshyam Jha as Chairman of the Jammu and Kashmir Water Resources Regulatory Authority.

The appointment of Chairman shall take effect from the date he assumes the charge of the post in the Authority.

The Chairman of the Authority shall not hold any other office. The terms and conditions of the Chairman shall be governed by Government Order No. 528-PW(Hyd) of 2012 dated 17.12.2012. The Headquarters of the authority shall move alongwith Secretariat offices.

By order of the Lieutenant Governor.



(Manoj Kumar Dwivedi) IAS

Commissioner/Secretary to the Government

No: GAD(Ser)Genl/85/2020

Dated:21.10.2020

Copy to Chairman, Jammu and Kashmir Water Resources Regulatory Authority.

Copy also to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioners/Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Divisional Commissioner, Jammu/Kashmir.
10. Secretary to the Government, Jal Shakti Department.

11. Director General, J&K Institute of Management, Public Administration and Rural Development.
12. Chairman, J&K Special Tribunal.
13. All Heads of Departments/Managing Directors.
14. All Deputy Commissioners.
15. Director, Information, J&K.
16. Secretary, J&K Public Service Commission.
17. Director, Estates, J&K.
18. Director, Archives, Archaeology and Museums, J&K.
19. Secretary, J&K Services Selection Board.
20. General Manager, Government Press, Jammu/Srinagar.
21. Private Secretary to the Lieutenant Governor.
22. Private Secretary to Advisor (S) to Lieutenant Governor.
23. Private Secretary to Advisor (F) to Lieutenant Governor.
24. Private Secretary to Advisor (B) to Lieutenant Governor.
25. Private Secretary to Advisor (BK) to Lieutenant Governor.
26. Private Secretary to the Chief Secretary.
27. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
28. Incharge Website, GAD.
29. Stock file.